

ITEM NO.1701

COURT NO.3

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 17657/2024

MAHESH

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No. 99992/2024 - EXEMPTION FROM SURRENDERING WITHIN TIME)

Date : 09-01-2025 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH
[IN CHAMBERS]

For Petitioner(s) Mr. Kumar Dushyant Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Interlocutory Application No. 99992/2024 is an application seeking exemption from surrendering.

Learned counsel for the petitioner submits that the affidavit will be filed by him by 09.01.2025. He is permitted to do so.

List the matter after two weeks.

(KANCHAN CHOUHAN)
SENIOR PERSONAL ASSISTANT

(MAMTA RANI)
COURT MASTER (NSH)